

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:3
ANSWERED ON:24.02.2000
IRREGULARITIES IN DISTRIBUTION OF HOUSES UNDER IAY
BABBAN RAJBHAR

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a): Whether irregularities have been found in the distribution of houses under Indira Awaas Yojana in Gram Panchayats;
- (b): if so, whether the eligible persons are not getting houses and rich persons are getting such houses by giving bribe to officers/employees;
- (c): if so, whether the Government propose to conduct any inquiry against guilty employees and provide the houses to eligible persons; and
- (d): if so, the time by which it is likely to be conducted?

Answer

MINISTER OF RURAL DEVELOPMENT

(SHRI SUNDAR LAL PATWA)

- (a) : Yes, Sir. In some cases irregularities have been noticed.
- (b): The irregularities noticed in some cases include matters of this nature.
- (c) & (d): As and when irregularities come to notice, the Ministry of Rural Development immediately takes up the matter with the concerned State Government for appropriate action.